

SLP(Crl.)... 9974 OF 2003  
ITEM No.37

Court No.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.)...../2003

(From the judgement and order dated 21-22/05/2003 in Crl.Appeal No. 1136/95 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

IDRISH BHAI DAUDBHAI

Petitioner (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

With Crl.M.P. No 9974/2003 ( c/delay in filing SLP and Office Report )  
With

SLP(Crl.)...CRLMP 11839/2003 ( c/delay in filing SLP and Office Report )

Date : 06/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)Mr.Sanand Ramakrishnan,Adv.for  
M/s.P.H. Parekh & Co.

Mr.S.C. Patel,Adv.(SCLSC)  
Mr.S. Bhowmick,Adv.  
For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

SLP (Crl.).... Crl.M.P.No.9974. Delay condoned. Issue notice.

SLP (Crl.).... Crl.M.P.No.11839. Heard the learned counsel for about five minute. Delay condoned. The special leave petition is dismissed.

(Vijay Kumar Sharma) (Kanwal Singh)  
AR cum PS to Hon.Judge Court Master